

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1353
TO BE ANSWERED ON 28TH JULY, 2015

IMPLEMENTATION OF AAY

1353. SHRI GOPAL SHETTY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Antyodaya Anna Yojana (AAY) is being implemented in all the States and Union Territories of the country;
- (b) if so, the details and the salient features thereof, State/Union Territory-wise;
- (c) the targeted and actual number of beneficiaries under the scheme since its inception;
- (d) the allocation, offtake and actual distribution of foodgrains during the last three years and the current year, State/UT-wise;
- (e) whether the Government has reviewed or proposes to review the effectiveness of the distribution system under the Antyodaya Anna Yojana in reducing excessive malnutrition and incidents of starvation among children and women belonging to poor families; and
- (f) if so, the details thereof?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): In order to make the Targeted Public Distribution System (TPDS) more focused and targeted at the poorest of the poor, Antyodaya Anna Yojana (AAY) was launched in December, 2000 in all States/Union Territories (UTs) for one crore families to be identified from the Below Poverty Line (BPL) families. Coverage under this scheme has been expanded thrice since then i.e. during 2003-04, 2004-05 and 2005-06 covering additional 50 lakh households each time. Thus the total coverage under AAY was raised to 2.50 crore AAY families. The identification of AAY families within the target of AAY families allocated to each State/UT is the responsibility of concerned State/UT Government. Against the accepted number of 2.50 crore AAY families given to State/UT Governments, upto June, 2015 they have reported issuance of AAY ration cards to about 2.42 crore AAY families. Allocation of foodgrains (rice & wheat) to these AAY families are made @ 35 kg per family per month at a highly subsidized Central Issue Price (CIP) of Rs.2 per kg for wheat and Rs.3 per kg for rice.

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(d): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of Central Government and State/Union Territory (UT) Governments. The Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of Food Corporation of India. The operational responsibilities for lifting and distributing the allocated foodgrains within the States/UTs and supervision over distribution of allocated foodgrains to eligible card holders through the Fair Price Shops (FPSs) are of the State/UT Governments. The details of allocations, offtake of foodgrains (rice & wheat) made during the last three years and the current year are at Annex.

(e) to (f): No, Madam.

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ANNEX REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 1353 DUE FOR ANSWER ON 28.7.2015 IN THE LOK SABHA

लक्षित सार्वजनिक वितरण प्रणाली के अंतर्गत अंत्योदय अन्न योजना के लिए वर्ष 2012-13, 2013-14, 2014-15 तथा 2015-16 के लिए चावल+गेहूँ (जून, 2015 माह तक) का आबंटन के सापेक्ष उठान (Offtake of Rice+Wheat for 2012-13, 2013-14, 2014-15 and 2015-16 (upto the month of June, 2015) as against the allocation for Antyodaya Anna Yojana under TPDS)

(हजार टन में) (in thousand tons)

क्रम सं० S.No.	राज्य/ संघ राज्य क्षेत्र States/ Uts	2012-13		2013-14		2014-15		2015-16*	
		आबंटन (Allocation)	उठाव (Offtake)	आबंटन (Allocation)	उठाव (Offtake)	आबंटन (Allocation)	उठाव (Offtake)	आबंटन (Allocation)	उठाव (Offtake)
1	आंध्र प्रदेश Andhra Pradesh	654.288	643.499	654.288	526.656	449.754	325.911	95.394	83.188
2	अरुणाचल प्रदेश Arunachal Pradesh	15.972	15.845	15.972	15.734	15.972	15.771	3.993	4.140
3	असम Assam	295.692	293.585	295.692	294.008	295.692	291.488	73.923	74.506
4	बिहार (एनएफएसए) Bihar (NFSA)	1050.42	1012.057	1372.46	1057.898	4914.9	3926.397	1228.725	738.664
5	छत्तीसगढ़ (एनएफएसए) Chhatisgarh (NFSA)	301.944	301.944	549.177	467.144	1337.466	1329.701	346.014	346.014
6	दिल्ली(एनएफएसए) Delhi (NFSA)	63.084	45.184	135.22	110.286	220.691	234.099	94.165	100.782
7	गोवा Goa	6.108	6.108	6.108	6.108	6.108	5.599	1.527	1.707
8	गुजरात Gujarat	340.08	317.885	340.08	351.82	318.36	309.087	81.573	81.634
9	हरियाणा (एनएफएसए) Haryana (NFSA)	122.82	121.43	368.674	312.494	795	732.473	198.750	233.399
10	हिमाचल प्रदेश (एनएफएसए) Himachal Pradesh (NFSA)	82.74	83.078	134.346	130.495	185.952	180.705	46.488	46.571
11	जम्मू - कश्मीर Jammu & Kashmir	107.388	107.658	107.388	107.645	107.388	96.353	26.847	30.252
12	झारखण्ड Jharkhand	385.524	370.771	385.524	384.03	385.524	356.653	96.381	91.189
13	कर्नाटक (एनएफएसए) Karnataka (NFSA)	477.816	433.96	977.448	998.407	2542.657	2313.096	652.209	648.349
14	केरल Kerala	250.26	250.045	250.26	258.412	250.26	243.433	62.565	64.259
15	मध्य प्रदेश (एनएफएसए) Madhya Pradesh (NFSA)	664.26	814.104	843.448	620.559	3194.247	2911.381	840.669	616.898
16	महाराष्ट्र (एनएफएसए) Maharashtra (NFSA)	1034.88	949.458	1616.04	1419.901	4527.492	4045.524	1151.298	1035.658
17	मणिपुर Manipur	26.724	26.704	26.724	26.477	26.724	26.724	6.681	6.724
18	मेघालय Meghalaya	29.484	29.421	29.484	29.485	29.484	29.484	7.371	7.371
19	मिजोरम Mizoram	10.92	10.17	10.92	10.12	10.92	9.722	2.730	3.253
20	नागालैंड Nagaland	19.968	22.558	19.968	18.854	19.968	21.486	4.992	5.380
21	ओडिशा Odisha	531.12	518.381	528.75	540.173	526.404	529.844	131.621	132.145
22	पंजाब(एनएफएसए) Punjab (NFSA)	75.36	51.001	279.3	265.726	870.12	191.434	217.530	31.146
23	राजस्थान (एनएफएसए) Rajasthan (NFSA)	391.488	382.423	1591.53	1519.46	2791.572	2723.6	697.893	674.003
24	सिक्किम Sikkim	6.936	6.907	6.936	7.372	6.936	6.448	1.734	1.734
25	तमिल नाडु Tamil Nadu	783.144	779.93	783.144	798.121	783.144	741.524	195.786	195.574
26	तेलंगाना Telengana	0	0	0	0	204.534	81.719	68.178	11.467
27	त्रिपुरा Tripura	47.52	47.846	47.52	46.358	47.52	46.857	11.880	11.530
28	उत्तर प्रदेश Uttar Pradesh	1719.48	1698.089	1719.696	1718.828	1719.696	1578.078	429.924	429.617
29	उत्तराखण्ड Uttrakhand	80.184	79.687	80.184	76.753	80.184	102.441	20.046	19.461
30	पश्चिम बंगाल West Bengal (NFSA)	621.684	579.504	621.684	547.031	621.684	559.656	182.082	132.327
31	अंडो एवं निकोबार A & N Island	1.8	0.761	2.01	0.977	1.818	2.089	0.435	0.351
32	चंडीगढ़ (एनएफएसए) Chandigarh (NFSA)	0.624	0.135	1.695	1.245	13.096	10.598	3.687	3.399
33	दांडो एवं नो हवेली D&N Haveli	2.196	2.22	2.196	2.53	2.196	2.72	0.549	0.493
34	दमन एवं दीव Daman & Diu	0.636	0.664	0.636	0.101	0.636	0.336	0.159	0.025
35	लक्षद्वीप Lakshadweep	0.504	0.504	0.504	0	0.504	1.008	0.126	0.000
36	पुदुचेरी Pudducherry	13.548	12.128	13.548	9.796	13.548	4.551	3.387	1.100
	जोड़ Total	10216.596	10015.644	13818.554	12681.004	5924.958	5639.044	6987.312	5864.310

* Allocation and offtake is upto June, 2015

Allocation and offtake data indicated against NFSA States/UTs includes both AAY & Priority Allocation/offtake figures.
